

| 1                     | 2         | 3      | 4     | 5     | 6    | 7    | 8    | 9    | 10   | 11    | 12     | 13     | 14      |       |
|-----------------------|-----------|--------|-------|-------|------|------|------|------|------|-------|--------|--------|---------|-------|
| <b>MADHYA PRADESH</b> |           |        |       |       |      |      |      |      |      |       |        |        |         |       |
| 39.                   | Bhopal    | 209389 | 23.40 | 10929 | 1.22 | 6765 | 0.76 | 8133 | 0.91 | 10721 | 236485 | 894739 | 26.43   |       |
| <b>RAJASTHAN</b>      |           |        |       |       |      |      |      |      |      |       |        |        |         |       |
| 40.                   | Jaisalmer | 56378  | 23.19 | 124   | 0.05 | 383  | 0.16 | Nil  | 0.00 | Nil   | 169094 | 243082 | 69.56   |       |
| <b>GUJARAT</b>        |           |        |       |       |      |      |      |      |      |       |        |        |         |       |
| 41.                   | Kachch    | 197164 | 18.77 | 1277  | 0.12 | 929  | 0.09 |      | 0.00 | 11    | 0.00   | 199453 | 1050161 | 18.99 |

**Statement-II**

The Government has launched a Multi-Sectoral Development Plan during 1995-96 in the 41 Minority Concentration Districts which is being monitored by the Ministry of Welfare. During the VIIIth Five Year Plan an amount of Rs. 1.00 Crore was allocated for the Scheme, out of which an amount of Rs. 56.40 Lakhs has so far been released.

Besides the above, the Government, through the Ministry of Human Resource Development (Department of Education) have introduced some programs for the educational development of the Minorities :

(i) *Area intensive programme for educationally backward minorities* : The scheme was introduced in 1993-94 with the objective to provide basic educational and infrastructural facilities in areas of concentration of educationally backward minorities who do not have adequate provision for elementary education. Out of the VIIIth Plan Allocation of Rs. 16.27 Crore, an amount of Rs. 8.97 Crore has been spent under the Scheme.

(ii) *Modernization of Madrassa and Maktab* : The Scheme is meant to provide opportunities to the students of the *Madrassa and Maktab*s to acquire education comparable to that of the National Education System by providing financial assistance with the objective of introducing additional subjects like Science, Mathematics, English etc. An amount of Rs. 1.72 Crores was incurred on the schemes against the VIIIth Plan allocation of Rs. 1.00 Crore.

(iii) *Scheme of Community Polytechnics* : The scheme was started in the year 1978-79 and it envisaged the Community Polytechnics to act as focal points for Science and Technology applications in Rural Areas and generate self and wage employment opportunities through non-formal training in over 100 identified technical and vocational trades.

**Procurement of Wheat**

\*152. SHRI SANAT KUMAR MANDAL : Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India (FCI) did not pick up wheat when the same was in plenty in Punjab

markets, not because it was short of funds but it was in league with the private dealers;

(b) whether Government have ordered an inquiry into this lapse of FCI;

(c) if so, the outcome thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) No, Sir. Wheat is procured for Central Pool by the FCI and State agencies under minimum support price scheme on a voluntary basis. The procurement prices are fixed by the Government to ensure that farmers do not resort to distress sale. The farmers are free to sell their produce to others at the prices advantageous to them.

No such complaint from Government of Punjab has been received in this regard.

(b) to (d) In view of the above the questions do not arise.

[Translation]

**Wheat Allocation to Flour Mills**

\*153. SHRI DHIRENDRA AGARWAL :  
SHRI VINAY KATIYAR :

Will the Minister of FOOD be pleased to state :

(a) whether the officers of the Food Corporation of India had allotted/supplied wheat to the flour mills by misusing their authority;

(b) if so, the details of such cases detected during the last one year, State-wise;

(c) whether the prices of wheat in the open market in the country have increased as a result thereof;

(d) if so, the action taken by the Government in each case; and

(e) the efforts made by the Government to check the recurrence of such incidents in future ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Some instances of irregularities in allocation of wheat to the Roller Flour Mills have come to notice.

(b) A statement is enclosed.

(c) and (d) The quantity of wheat supplied to the Roller Flour Mills is fairly small. Therefore, it has no direct relationship with the increase in prices of wheat. The requirement of consumer of foodgrains is met through PDS/RPDS and other welfare schemes at prices fixed by the Government.

(e) To check the recurrence of such incidents, a special squad has been formed recently in Vigilance Division of FCI Headquarters. The main objective of the Squad is to increase frequency of surprise checks/investigation in corruption prone areas which include procurement centres, rail-heads and high loss depots. In case any instance of misuse of authority by any one comes to light, the delinquent official is liable for disciplinary action. The instructions do not allow any relaxation in allotment of wheat beyond the prescribed limit to any category of users.

#### Statement

#### Statement Showing the State-wise Details of Cases of Irregularities in Allotment of Wheat to Roller Flour Mills Detected During the Last One Year

| S. No. | State       | Gist of the case   | Action taken   |
|--------|-------------|--|--|
| 1.     | Kerala      | A case of issue of wheat to a non-functional RFM has been detected.  | Disciplinary proceedings against the delinquent officials have been initiated.   |
| 2.     | West Bengal | Wheat had been issued to five Roller Flour Mills beyond the prescribed ceiling during July, 1996.  | The Joint Manager (PO) who had issued wheat to the RFMs in excess had been shifted from the post of JM (PO).   |
| 3.     | Orissa      | Wheat had been issued to some parties/RFMs in excess of the prescribed ceiling.  | Disciplinary proceedings under major penalty have been initiated against the delinquent officials on account of violation of instructions at the time of sale of wheat under open sale scheme in Orissa.   |
| 4.     | Haryana     | A case has been registered against the then SRM, FCI, Haryana on 6.1.97 by the Distt. Police Authorities at Rohtak. The main allegation in the FIR is that illegal gratification was demanded for allotment of wheat under open sale schemes by the agents of SRM, FCI, Haryana. The FIR names the SRM, FCI, Haryana and two other FCI officials apart from the private traders. | Two FCI officials and three others have been arrested. The FCI officials have also been placed under suspension. The service of the then SRM, FCI, Haryana have been repatriated to his parent cadre. The matter has been taken up with CBI for investigation. |

[English]

#### Insurgency in N.E. Region

\*154. SHRI SONTOSH MOHAN DEV :  
DR. T. SUBBARAMI REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Bangladesh has helped India in curbing the insurgency in the North Eastern States after signing the Indo-Bangladesh treaty for sharing the Ganga water;

(b) if so, the details thereof;

(c) the extent to which the insurgency in the North Eastern States has been checked thereafter;

(d) whether Bangladesh has also agreed to settle the Chakma refugees problem; and

(e) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c) The positive attitude of new Bangladesh Government is likely to lead to denial of base and transit facilities to the insurgents in Bangladesh and this is expected to improve the security scenario in the North Eastern States.

(d) and (e) The Government of Bangladesh have reiterated their commitment for speedy repatriation of the Chakma refugees. A Parliamentary delegation led by Chief Whip of the ruling party in Bangladesh has visited the Chakma camps in Tripura between 27 Feb.—1 March 97 to expedite the repatriation of Chakma refugees.